

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 11.02.2019 (MONDAY)

Court of Chairperson

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|---|-------------------------------|--------------------------------|
| 1. | I.A. No. 462 of 2019 in Comp. App. (AT) (Ins) No. 786 of 2018 | KKR Jupiter Investors Pte. Ltd. Vs. IDBI Bank Ltd. & Anr. | Vatsala Rai | Karan Khanna(R-IDBI) |

By Order

-sd/-

Assistant Registrar

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